

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)
Name of Officer (in full) and service TRIVIKRAM NATH TIWARI 2. Cadre Indian Legal Service (ILS)
to which the officer belongs

3. Present post held : Joint Secretary & Legal Adviser

4. Present Pay ₹ 37,400-67,000/- + ₹ 10,000/- P.M
GRADE PAY

1	2	3	4	5	6	7	8
Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name of Property, Housing lands and other buildings	Cost of Acquisition (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
Jawahar Nagar Extension Colony, Varanasi-221001 U.P.	House No 135, Jawahar Nagar Extension Colony, Varanasi-221001 U.P. Area: 4000 Sq ft (50' x 80')	(i) Land acquired by will bequeathing to Mrs Chhaya Mishra now Tiwari by her mother, date of will: 27-5-88 (ii) Cost of purchase about ₹ 8,50,000/- from Aug 1987 to Dec 1990.	Not feasible to assess the present value by self	Mrs Chhaya Tiwari (wife)	(i) Land acquired by will bequeathing to Mrs Chhaya Mishra now Tiwari by her mother, date of will: 27-5-88 (ii) Land purchased for ₹ 8,50,000/- on 25-5-1977 by Smt Anna Jaisina Devi from Jawahar Housing Society, Varanasi	₹ 10,500/- P.M each for Ground Floor and First Floor w.e.f. 01-1-2010 to 31-12-2010 received by my wife, Mrs Chhaya Tiwari	(i) while in service approval of competent authority was obtained for acquisition of Immovable property by my wife, Mrs Chhaya Tiwari (ii) Previous sanction filed Rule 18(2) CCS (P) Rules 1954 (iii) House acquired in 13-12-1995 under Rule 18(2) CCS (P) Rules 1954 (iv) House at a cost of ₹ 1,25,000/-

Admin I Section, Vlg. Unit (I.A)

Note : Please read the notes overleaf before filling up the Form.

Signature : TRIVIKRAM NATH TIWARI
Name: TRIVIKRAM NATH TIWARI
Designation: Joint Secretary & Legal Adviser
Date: 15-06-2011